

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2709
TO BE ANSWERED ON 14.03.2016**

PENSION PROCESS

†2709. SHRI MANSHANKAR NINAMA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether pension processes after the retirement need to be simplified;**
- (b) if so, the details of the steps taken in this regard; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): As part of the ongoing process of simplification and improvement in processes and service, the Employees' Provident Fund Organization (EPFO) has introduced a single-page Pension Payment Order (PPO) and simplified pension claim form which was unveiled in the 211th Meeting of the Central Board of Trustees (CBT), Employees' Provident Fund (EPF) held at Chennai on 16.02.2016.

With the simplified pension claim form, attestation by the employer is not required as it is meant for Aadhaar-linked Universal Account Number (UAN) holders.

(c): Does not arise in view of reply to parts (a) & (b) of the Question above.
